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O.A. No.152/2008

ORDER DATED 9<sup>th</sup> APRIL, 2008

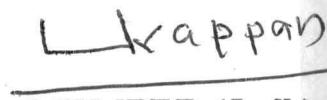
**Coram:**

Hon'ble Shri Justice K. Thankappan, Member (Judl.)

Hon'ble Shri C.R. Mohapatra, Member (A)

Ld. Counsel for the Applicant is permitted to withdraw the Original Application and file a fresh O.A. by impleading proper parties. Accordingly this Original Application is disposed of as withdrawn at the admission stage.

  
Member (A)

  
K. Thankappan  
MEMBER (Judl.)